

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

Sub.: Displaying of approved panel of nationalized banks offering highest rate of interest for investment of amounts Fixed Deposits for the Month of APRIL-18.

The following are the interest rates offered to Supreme Court of India by the empaneled nationalized banks on deposits. Any nationalized bank can offer highest rates higher than the rates given for one or more term. On such offer being made, the nationalized bank making the offer will automatically replace the existing nationalized bank for the amount/ or period for which the offer is made.

1) **For the amount BELOW Rs. ONE CRORE :**

I) 7 to 14 days

4.00%

II) 15 to 29 days

4.00%

III) 30 to 45 days

4.00% (upto 30 days)

4.75% (31-45 days)

IV) 46 to 90 days

6.00%

V) 91 to 179 days

6.25%

VI) 180 to less than One year

6.25% (upto 269 days)

6.50% (270-364 days)

VII) One year less than 2 years

6.60%

VIII) 2 years to less than 3 years

6.50%

IX) 3 years to less than 5 years

6.40%

X) 5 Years and above

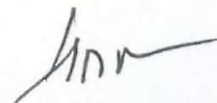
6.40% (upto 10 yrs.)

Contd...2/-

2 For amounts Rs. ONE CRORE upto FIVE CRORE

- I) 7 to 14 days
4.00%
- II) 15 to 29 days
4.25%
- III) 30 to 45 days
4.25% (upto 30 days)
4.50% (31-45 days)
- IV) 46 to 90 days
4.75%
- V) 91 to 179 days
5.00%
- VI) 180 to less than One year
5.25% (upto 269 days)
5.50% (270-364 days)
- VII) One year less than 2 years
6.25%
- VIII) 2 years to less than 3 years
6.00%
- IX) 3 years to less than 5 years
6.00%
- X) 5 Years and above
6.00% (upto 10 yrs.)

Dated:- 05.04.2018



(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India